

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA
UNSTARRED QUESTION NO. 1158
TO BE ANSWERED ON 24.07.2017

IMPACT OF CHEAP IMPORTS ON RUBBER SECTOR

1158. ADV. JOICE GEORGE:
 SHRI C. MAHENDRAN:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:
(a) whether the influx of cheap imports from China is hurting the rubber MSME sector in the country and if so, the details thereof; and
(b) the corrective steps taken / proposed to be taken by the Government to protect the rubber farmers against such imports in the country ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF
MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a): The information available from Rubber Board, Ministry of Commerce & Industry reveals that rubber products including tyres enter the country at a reduced rate of duty i.e 8.6% from China under Asia Pacific Trade Agreement (APTA) as compared to the basic duty of 10% due to which import from China is increasing. Major rubber products imported from China are under HS Code 4011 (New pneumatic tyres) and HS Code 4016 (other articles of vulcanised rubber). Most of the products under HS 4016 are products manufactured by MSMEs.

As per Directorate General of Safeguards (Central Board of Excise & Customs), no study / investigation has been carried out on impact of cheap imports of rubber on MSME sector.

(b) As per information received from Rubber Board, Ministry of Commerce & Industry, imposition of Anti Dumping Duty (ADD) on import of Truck and Bus Radial Tyres (TBR) is under process with Directorate General of Anti Dumping (DGAD).
